



The Gazette of Meghalaya
EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 379

Shillong, Wednesday, October 31, 2018,

9th Kartika-1940 (S. E.)

PART-IV
GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

ERRATA

The 31st October, 2018.

No.LL(B).56/2017/10.—In Notification No.LL(B)56/2017/5, dated 9th October, 2018,-

- (i) Please *read* “Sixty ninth” for the word “Sixty nine” appearing in the Preamble of the Meghalaya Societies Registration (Amendment) Act, 2018.
- (ii) In the Short title and commencement, the words “Bill” be *read* as “Act”.

S. K. SANGMA,
Under Secretary to the Govt. of Meghalaya,
Law Department.